

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS Respondent(s)
(with office report)

Date : 27/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of respondent Nos.1, 2 and 4 is still awaited.

Respondent No.3 though has filed the counter affidavit

but vakalatnama till date has not been filed. Service was

otherwise complete. None is present, however, as on date.

List again on 30.7.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.05.06
17:45:23 IST
Reason: